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# IN THE CENTRAL-ADMINISTRATIVE TRIBUNAL

## CALCUTTA BENCH

Original Application No.01719 of 2016

An application under section 19 of the Administrative Tribunal Act 1985;

> Jyoti Prosad Ghosh son of Late Sachidnia Mohan Ghosh presently residing at Flat No. 201, 46, Priya Nath Ghosh Lane, Howrah-711 Office as working presently Superintendent under Area Manager, Shalimar, South Eastern Railway, Howrah.

> > .. Applicant.

#### - Versus -

1. Union of India, represented through the General Manage, South Eastern Railway, Garden Reach, Kolkata - 700 043.

2. The Chief Personnel Officer, South Eastern Railway, Kharagpur, District -Paschim Medinipore, Pin - 721 301

Al Joyah frasad-sheh.

- 3. The Assistant Personnel Officer,
  South Eastern Railway, Santrlagachi,
  District Howrah, Pin 711 111.
- 4. The Senior Section Engineer (Works),
  South Eastern Railway, Shalimar,
  District Howrah, Pin 711 03.
- 5. The Chairman (Quarter and Committee) and Area Manager, South Eastern Railway, Shalimar, District Howrah, Pin 711 03

... Respondents.

No. O.A. 350/01719/2016

Date of order: 6.3.2017

Present

Hon'ble Mr. A.K. Patnaik, Judicial Member

Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicant

Mr. A.P. Deb, Counsel

For the Respondents

None

### ORDER (Oral)

## Per A.K. Patnaik, Judicial Member:

Heard Mr. A.P. Deb, Ld. Counsel for the applicant.

- 2. We found that when the matter was taken up on 27.2.2017, as prayed for by Id. Counsel for the applicant the matter was directed to be listed today in Court No. I.
- Today Mr. A.P. Deb, Ld. Counsel for the applicant submitted that in the meantime the grievance of the applicant has been redressed by the departmental authorities.
- 4. In our considered view, there is nothing further to be adjudicated in this O.A. and the same is disposed of being infructuous.

(Jaya Das Gupta) `Administrative Member

(A.K. Patnaik) Judicial Member

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